

LIBRARY

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/1566/2013

Date of Order: 05.09.2019

**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member**

Biswarup Bhattacharya, s/o Late Jaladhar Bhattacharya, aged about 46 years, working as Section Controller under Divisional Railway Manager, Eastern Railway, Howrah at present residing at 1/2/5 Sreenath Chakraborty Lane, Baranagar, Kolkata - 700035.

--Applicant

Versus

1. Union of India, through the General Manager, Eastern Railway, Fairlie Place, Kolkata-1.
2. Divisional Railway Manager, Eastern Railway, Howrah.
3. Sr. Divisional Personnel Officer, Eastern Railway, Howrah.
4. Sr. Divisional Operation Manager, Eastern Railway, Howrah.

--Respondents

For The Applicant(s): Mr. C. Sinha, counsel

For The Respondent(s): Ms. C. Mukherjee, counsel

ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

Heard both sides.

2. Ld. counsel for the applicant, in presence of the applicant, submits that the applicant does not want to pursue the matter any further and prays for liberty to withdraw the O.A.
3. Accordingly, the O.A is disposed of as withdrawn. No costs.

J

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)